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DR. BHAI MAHAVIR (Delhi): Mr. Vice-Chairman, with your permission, I wish to draw the attention of the House to the fact that yesterday about thirty Members of the Metropolitan Council sat in Dharna in front of the residence of the hon. Deputy Prime Minister regarding the alleged neglect of the necessities of Delhi in the allocation of funds. It needs to be stated that there has been a unanimous recommendation of the Metropolitan Council, which has representatives of the Congress Party, as well as other parties and members of the Government, that the Union territory of Delhi occupies a special position in the country being the capital and being a centre visited by dignitaries from abroad. Now, if the interests of Delhi are neglected and the grants given to it are not even on the basis of the grants given to other States, it would mean the neglect of various essential requirements such as roads, hospitals, housing and other facilities in Delhi. If this coun-tinues there is likely to be the danger of these difficulties growing and not getting solved in the course of these year;; Now, the Dharna is just a symbol and a symptom of the growing resentment among the people of Delhi. I would request the Government to take note of it and do the needful.

## REFERENCE то THE THREE REPORTS ON BIRLA **INVESTIGATIONS**

SHRI BHUPESH GUPTA (West Bengal): Mr. Vice-Chairman . . .

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): What is it about? My advice is that Dr. Bhai Mahsvir had taken permission and nobody else.

SHRI BHUPESH GUPTA; It is a simple thing. Today's daily press, especially the Patriot, carrie<sub>s</sub> a report about the contents of . . .

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SHRI K. S. CHAVDA (Gujarat): May I know whether the Chairman has given permission to him?

SHRI BHUPESH GUPTA: I have already taken permission. Should I go to his house to take permission You think I have got Up without it. (.Interruption). Hon. Members should be concerned with their privileges a little. We ask for the three reports on the Birla investigation

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Mr. Bhupesh Gupta, it would be better if you raise that when Mr. Fakhruddin Ali Ahmed is here. He will come. When you raised the question, he wanted to see the report and now let him come.

SHRI BHUPESH GUPTA: I will carry out what you say, but the only thing is whether he will come.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Wait till he comes. Ι think he will come.

SHRI BHUPESH GUPTA: Today's daily paper carries the contents of these reports and Members of Parliament are not allowed to have it.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): That raises other issues. We can deal with it. I now come to the Budget.

THE BUDGET (GENERAL), 1969-70 -GENERAL DISCUSSION-Contd.

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): Mr. Vice-Chairman, Sir, I have heard with great attention the general debate on the Budget proposals of this year and I find there have been views

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